

outmoded DMT Plant by a giant Indian Textile Co. from USA ; and

(b) whether purchase of such plants is in keeping with present Government policies regarding import of second hand machinery ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) and (b). Presuming that the reference is to the import of a second-hand D.M.T. plant by M/s. Bombay Dyeing and Manufacturing Co. Ltd., it may be mentioned that approval to import capital goods (including second-hand machinery) was granted in April, 1979 after Government had satisfied themselves that the condition of the second-hand plant was satisfactory.

खनिज गवेषण निगम के मैनेजिंग डायरेक्टर द्वारा गैस्ट हाउस का प्रयोग

8744. श्री रामविलास पासवान : क्या इस्पात और खान मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खनिज गवेषण निगम के मैनेजिंग डायरेक्टर एवं डायरेक्टर (टेक्नीकल) को गवेषण और परियोजनाओं के कार्य का अनुभव नहीं है;

(ख) क्या खनिज गवेषण निगम के मैनेजिंग डायरेक्टर अपने निवास स्थान, गैस्ट हाउस में बनाए हुए हैं और यदि हां, तो क्या यह सार्वजनिक उद्यम ब्यूरो के मानदंडों के विपरीत है ; और

(ग) क्या यह सच है कि 76 वर्ष की उम्र वाले अधिकारी भी निगम के पदाधिकारी हैं ?

इस्पात और खान मन्त्रालय के राज्य मन्त्री (श्री एन० के० पी० साल्वे) : (क) जी नहीं ।

(ख) खनिज गवेषण निगम के अपने अतिथि गृह के एक हिस्से में अपने प्रबंध निदेशक को

रहने के लिए जगह दी है । सरकारी मार्गदर्शी नियमों के अनुसार सरकारी क्षेत्र का उपक्रम अपने शीर्षस्थ पदाधिकारियों को अपने स्वामित्व वाले भवन में या किराए पर भवन लेकर आवास की व्यवस्था कर सकता है । प्रबंध निदेशक के रिहायसी कब्जे का क्षेत्र और उसका किराया सरकारी मार्गदर्शी नियमों के अन्दर है ।

(ग) निगम में कार्यरत किसी भी व्यक्ति की आयु 76 वर्ष नहीं है ।

Reversion of Deputationists to their Parent States/Departments in RAW

8745. SHRI LALA RAM KEN : Will the PRIME MINISTER be pleased to state :

(a) whether the attention of Government has been drawn to the news appearing in the Times of India dated 17th March, 1983 under the caption 'RAW Staff body for end to deputation' ;

(b) whether cadres of various officers/staff have been formed and option of the staff taken ;

(c) whether cadres rules have been formulated and being implemented ; and

(d) steps being taken to send back the deputationists to their parent States/Departments ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir.

(b) and (c). Cadre Rules have been formulated and are in the process of being implemented.

(d) It is not intended to revert all deputationists to their parent States/Departments. Keeping in view the special requirements of the organisation, deputationists will continue to be needed.

Review of Progress Made by Union Territories under 20-Point Programme

8746. SHRIMATI JAYANTI PATNAIK : Will the Minister of PLANNING be pleased to state :